PART C-COURT FURNITURE

1

¹¹The following scale has been prescribed by the Judges scale. for the furnishing of the Subordinate Courts:-

The District and Sessions Judges Court Room

1.	Central Table for dias	1
2.	Presiding Officer's Chair	1
3.	Reader/Steno table 3'X 2¼'	2
4.	Office Chair for Reader/Steno	2
5.	Lawyer's tables 15' x 3'	2
6.	Office Chairs for Lawyers	24
7.	Clock	1
8.	Side Racks	6
9.	Steel Almirahas	2
10.	Benches for litigants	6
11.	Duree for dias.	1
12.	Woollen carpet 7' x 4'	1
13.	Curtains according to requirement	
14.	Room cooler	1
	Retiring Room	
1.	Office Table Sunmica top 7' x 4'	1
2.	Office Chair revolving cushioned seat	1
3.	Duree	1
4.	Woolen Carpet 7' x 4'	1
5.	Steel Almirah (Wardrobe type)	1
6.	Foot Rest	1
7.	Side Racks	2
8.	Side Table 2' x 2'	1
9.	Office Chairs	6
10.	Sofa Set 3 Pieces	1
11.	Central Table sunmica top	1

12. Mirror

Vol.IV

13.	Towel Stand		1
14.	Screen		1
15.	Waste Paper Basket		1
16.	Trays		2
17.	Soap Case		1
^[1] 18.	Air Conditioner 1 ¹ / ₂	ton capacity	1

19. Curtains according to the requirement

For bathrooms where modern sanitary amenities are not provided.

- 1. Wash hand stand with crockery consisting of bowl, jug, soap dish and brush dish.
- 2. Commode
- 3. Chamber utensil

The Additional District and Sessions Judge

Court Room

1.	Central table for dias	1
2.	Presiding Officer's Chair	1
3.	Reader/Steno table 3'x2¼'	2
4.	Office Chairs for Reader/Steno	2
5.	Lawyer's Table 15'x 3'	1
6.	Office Chairs for lawyers	18
7.	Clock	1
8.	Side Racks	4
9.	Steel Almirahs	2
10.	Benches for the litigants	4
11.	Duree for dias	1
12.	Woolen carpet 7'x4'	1
13.	Curtains according to requirement	
14.	Room Cooler	1
	Retiring Room	

1. Office table sunmica top 7'x4'	1
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[1] Substituted vide C.S.No.56/A/III.G.9/ Rules, dated 22_{nd} August, 1979.

Vol.IV

2.	Office Chair revolving canned seat	1
3.	Duree	1
4.	Cotton carpet 7'x4'	1
5.	Steel Almirah (Wardrobe type)	1
6.	Foot rest	1
7.	Side Racks	2
8.	Side table 2'x2'	1
9.	Office Chairs	6
10.	Easy Chairs	2
11.	Central table sunmica top	1
12.	Mirror	1
13.	Towel stand	1
14.	Screen	1
15.	Waste paper basket	1
16.	Trays	2
17.	Soap case	1
18.	Room Cooler	1
10		

19. Curtains according to requirement.

For bathrooms where modern sanitary amenities are not provided.

- 1. Wash hand stand with crockery consisting of bowl, jug, soap dish and brush dish.
- 2. Commode
- 3. Chamber utensil

The Chief Judicial Magistrate

Court Room

1.	Central table for dias	1
2.	Presiding Officer's Chair	1
3.	Reader/Steno table 3'x2¼'	2
4.	Office Chair for Reader/Steno	2
5.	Lawyer's Table 15'x 3'	2

6.	Office Chairs for lawyers	18
7.	Clock	1
8.	Side Racks	2

Vol.	IV 4	Ch.22-0
9.	Steel Almirahs	2
10.	Benches for the litigants	4
11.	Duree for dias	1
12.	Cotton carpet 7'x4'	
13.	Curtains according to requirement	
14.	Room Cooler	
	Retiring Room	

1.	Office table sunmica top 7'x4'	1
2.	Office Chair revolving canned seat	1
3.	Duree	1
4.	Cotton carpet 7'x4'	1
5.	Steel Almirah (Wardrobe type)	1
6.	Foot rest	1
7.	Side Rack	2
8.	Side table 2'x2'	1
9.	Office Chairs	4
10.	Easy Chairs	2
11.	Central table sunmica top	1
12.	Mirror	1
13.	Towel stand	1
14.	Screen	1
15.	Waste paper basket	1
16.	Tray	2
17.	Soap case	1
18.	Room Cooler	1

Curtains according to the requirement 19.

For bathrooms where modern sanitary amenities are not provided.

- Wash hand stand with crockery consisting of bowl, jug, 1. soap dish and brush dish.
- 2. Commode
- 3. Chamber utensil

The Senior Sub-Judges

Court Room

1.	Central table for dias	1
2.	Presiding Officer's Chair	1
3.	Reader/Steno table 3'x2¼'	2
4.	Office Chair for Reader/Steno	2
5.	Lawyers Table 15'x 3'	2
6.	Office Chairs for lawyers	18
7.	Clock	1
8.	Side Racks	2
9.	Steel Almirahs	2
10.	Benches for the litigants	4
11.	Duree for dias	1
12.	Cotton carpet 7'x4'	1
13.	Curtains according to the requirement	
14.	Room Cooler	1
	Retiring Room	
1.	Office table sunmica top 7'x4'	1
2.	Office Chair revolving canned seat	1
3.	Duree	1
4.	Cotton carpet 7'x4'	1
5.	Steel Almirah (Wardrobe type)	1
6.	Foot rest	1
7.	Side Racks	2
8.	Side table 2'x2'	1
9.	Office Chair	4
10.	Easy Chair	2
11.	Central table sunmica top	1
12.	Mirror	1
13.	Towel stand	1
14.	Screen	1
15.	Waste paper basket	1
16.	Trays	2

17.	Soap case	1
18.	Room Cooler	1
19.	Curtains according to requirement	

For bathrooms where modern sanitary amenities are not provided.

- **1.** Wash hand stand with crockery consisting of bowl, jug, soap dish and brush dish
- **2.** Commode
- **3.** Chamber utensil

The Sub-Judges-cum-Judicial Magistrates

Court Room

1.	Central table for dias	1
2.	Presiding Officers Chair	1
3.	Reader/Steno Table 3'x 2 ¼'	2
4.	Office chair for Steno/Reader	2
5.	Lawyers Table 15'x3'	1
6.	Office chair for Lawyers	12
7.	Clock	1
8.	Side Rack	2
9.	Steel Almirah	2
10.	Benches for litigant	4
11.	Duree for dias	1
12.	Cotton carpet 7'x4'	1
13.	Curtains according to requirement	
14.	Room Cooler	1
	For Retiring Rooms	
1.	Office Table 7'x4'	1
2.	Office chair revolving canned seat	1
3.	Duree	1
4.	Cotton carpet 7'x4'	1
5.	Steel Almirah (Wardrobe type)	1
6.	Foot rest	1

6

7.	Side Rack	2
8.	Side Table 2'x2'	1
9.	Office Chair	4

Vol.IV		Ch.22	-C
10.	Easy Chairs		2
11.	Central table sunmica to	op	1
12.	Mirror		1
13.	Towel Stand		1
14.	Screen		1
15.	Waste paper basket		1
16.	Tray		2
17.	Soap case		1
18.	Curtains according to re	equirement	
19.	Room Cooler]	Ĺ

For bathroom where modern sanitary amenities are not provided

- 1. Wash hand stand with crockery consisting of bowl, jug, soap dish and brush dish
- 2. Commode

3. Chamber utensil

^[1]1-A. The following scale has been prescribed by the Judges for the furnishing of the office and Waiting Room in the Sessions Houses:-

1.	Office Table Sunmica top 7'x4'	1
2.	Office Chair revolving cushioned seat	1
3.	Duree	1
4.	Woollen Carpet 7'x4'	
5.	Steel Almirah (Wardrobe type)	1
6.	Foot Rest	1
7.	Side Racks	2
8.	Side Table 2'x2'	1
9.	Office Chairs	6
10.	Sofa Set 3 pieces	1
11.	Central Table Sunmica top	1
12.	Mirror	1
13.	Towel stand	1
14.	Screen	1

15. Waste paper basket

[1] Inserted vide C.S.no.65A/III.G.9/Rules dated 6_{th} February, 1981.

Vol.IV 8		Ch.22-C	
16.	Trays		2
17.	Soap case		1
18.	Air Conditioner- 1½ ton capacity		1
19.	Curtains according to requirement	nt	1

2. A card must be placed on the wall of each Subordinate Judge's Court, showing the number of article supplied for the room. Inspecting Officers must satisfy themselves that all articles are present at inspection ; and in particular that chairs, tables and durries are not allowed to wander into office rooms, retiring rooms and residences.

Renewal of furniture.

List of furniture

for each year.

3. The refurnishing of Subordinate Judges' Courts will be done by District Judges out of their grants. The Presiding Officer of each court is responsible for seeing that all furniture is maintained in good condition, and he will apply to the District Judge for renewal when required. If any article of furniture is broken or becomes useless, immediate steps must be taken to mend it or replace it, if necessary. When any article is replaced the old article must be destroyed or sold. The storing of broken and useless chairs, etc., in godowns is absolutely for bidden.